

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3973
ANSWERED ON:30.04.2012
SAINIK REST HOUSES
Choudhry Smt. Shruti

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has ordered any survey to assess, repair and renovate all the existing Sainik rest houses and undertake construction of new such rest houses;
- (b) if so, the details thereof, State-wise including Haryana; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) No, Madam.

(b) & (c): Proposals for construction of Sainik Rest Houses are formulated by the respective State Governments based on their requirement. Sainik Rest Houses belong to State Governments. Central Government only provides financial assistance to the extent of 50% of the construction cost. Authority for maintenance including renovation of Sainik Rest Houses is vested with the concerned State Governments/UTs.